

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP No. 6/CB/2021, IA (Companies Act) No. 51/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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| Name of the Company | Dipti Associates & Others -Vs- Grihasti Udyog Pvt. Ltd. & Ors. |
| Under Section | 59 of Companies Act. |

For Petitioner (s) :

For Respondent (s)

Mr. Satya. S Mohanty, Adv.
Mr. Swayamjit Rout, Adv.
Mr. Sarvavid S. Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.

ORDER

There is no representation for the petitioner. Ld. counsel Mr. Satya Smruti Mohanty is present for respondent. List the matter on 01.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)